

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 201  
**CA-22(PB)/2020**

**IN THE MATTER OF:**

Quality Sales Promotion Pvt. Ltd. And Mehar  
Investment Pvt. Ltd.

... Petitioner/Applicant

**Order Under Rule 16(d) NCLT Rules, 2016**

**Order delivered on 09.04.2021**

**CORAM:**

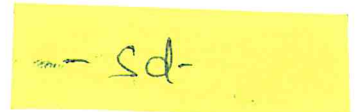
**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**ORDER**

Renotified to 30.04.2021.



**Nirmala Vincent**  
**(Court Officer)**

09.04.2021  
Ritu Sharma